

training of Police Forces at all levels is a constant on going process. According to requirements, updating and upgrading of police training is being done regularly by police forces. Recommendations made by the DsGP and IsGP Annual Conference are kept in view in regard to modernisation. Heads of Police training institutions maintain close liaison and consult the training division of Bureau of Police Research and Development under this Ministry in the matters of police training.

Incidents of thefts in long distance trains

1002. SHRI MOSTAFA BIN QUASEM :
SHRI RAMNARAYAN GOSWAMI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the increasing number of thefts being committed in the long-distance trains ; and

(b) if so, what steps are being taken to stop the thefts inside the train compartments and to provide trouble-free journeys to the passengers ?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) : (a) and (b) The registration, investigation, detection and prevention of crime on railways is the responsibility of the Government Railway Police which functions under the control of the State Governments/ Union Territory Administrations. The information regarding thefts in long distance trains is not compiled by the central agencies.

The Government Railway Police provide escorts on Superfast/Mail/Express trains according to the local conditions and requirements. The Railway Protection Force also assists the Government Railway Police in this task as and when necessary.

The Railway authorities also hold co-ordination meetings with the Government Railway Police authorities of various States for ensuring proper escorting of passenger trains as and when any deterioration is noticed in the law and order situation in any particular area, the matter is immediately taken up with the concerned police authorities.

Revised proposal by M/s. Hyundai Corporation of South Korea

1003. SHRI BAIKUNTHA NATH SAHU: Will the Minister of SURFACETRANSPORT be pleased to refer to the answer to Unstarred Question No. 807 given in the Rajya Sabha on the 3rd May, 1989 and state:

(a) whether M/s. Hyundai Corporation of South Korea have since submitted final report to Government in regard to development of Paradeep Port; and

(b) if so, the details of the steps taken by Government to implement the said proposal?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI K. P. UNNIKRIISHNAN): (a) Yes, Sir.

(b) Copies of the Detailed Project Report were circulated to the concerned agencies and their comments called for. These have been received. The implementation of the Project will depend on the allocations made in the 8th Five Year Plan which has not been finalised.

Thefts in trains

1004. DR. YELAMANCHILI SIVAJI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) the details of train-thefts committed during the last three years; and